

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).32095/2011

MUNESHWAR AND ORS

Petitioner(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim relief and office report)

WITH SLP(C) NO. 32093 of 2011

(With prayer for interim relief and office report)

Date: 25/03/2014 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Niraj Gupta, Adv.
Mr. Upendra Mishra, Adv.
Mr. Vinay Garg, Adv.

For Respondent(s)

M/S Vidhi International, Adv.
Mr. Amit Sharma, Adv.
Mr. Upendra Mishra, Adv.
Mr. Vinay Garg, Adv.
Mr. Rajat Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

SLP(C) No.32095/2011

Respondent Nos.1 to 4 have failed to file counter affidavit despite final chance granted on the last date.

Counter affidavits on behalf of respondent Nos.5 to 8 have already come on record.

Item No.39

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SLP(C) NO. 32093 of 2011

Counter affidavits on behalf of respondent Nos.1 to 4 have already come on record.

Both the matters fall under the completed category.

No further steps required.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

		(M.A. SAYEED)
		REGISTRAR